Written Answers to

ESIC hospitals in small cities

[†]2670. SHRI AJAY PRATAP SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is working on any special scheme to establish Employees' State Insurance Corporation (ESIC) hospitals in small cities, if so, the details of the above mentioned scheme and the criteria fixed for the establishment of hospitals;

(b) whether the districts/cities have been selected for the hospitals to be opened under this scheme, if so, the State-wise details of the selected places; and

(c) if not, whether any time-limit has been fixed for their identification, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Setting up of Employees' State Insurance (ESI) hospital in an area is considered based on the number of Insured Person (IP) in that area regardless of size of that city. Detail of the criteria to establish ESI hospitals is given in Statement (*See* below).

(b) and (c) Identification of area to be considered for setting up of new hospital is an ongoing process based on reaching a critical number of Insured Person (IP) population in that area. As such there is no time limit. State wise detail of the selected places is given in Statement-II. [Refer to the Statement-II appended to Answer to Unstarred Question No. 2669]

Statement

Norms for setting up of new hospitals by the Employees' State Insurance (ESI) Corporation

The ESI Corporation, during its 163rd meeting held on 04.12.2014, has approved the following norms for setting up of ESI hospitals based on minimum number of Insured Persons (IPs):

Sl. No.	No. of beds	Min. No. of IPs
1	2	3
1.	100 bedded hospital	50 ,000 (15,000 for North East Region/ Hilly area)

†Original notice of the question was received in Hindi.

264	Written Answers to	[RAJYA SABHA] Unstarred Questions
1	2	3
2.	150 bedded hospital	1,00,000
3.	200 bedded hospital	1,50,000
4.	250 bedded hospital	2,00,000
5.	300 bedded hospital	2,50,000
6.	350 bedded hospital	3,00,000
7.	400 bedded hospital	3,50,000
8.	500 bedded hospital	4,00,000
9.	600 bedded hospital	5,00,000

2. The IP population should be taken in a radius of 25 kms. and that there should not be any other ESI hospital within a radius of 50 kms. If there is another ESI hospital within 50 kms, then each ESI hospital should fulfill these norms in the respective catchment areas (For example, if the two ESI hospitals are at a distance of 40 kms, then each hospital should satisfy these norms within a radius of 20 kms.)

Later on, the ESI Corporation, in its 167th meeting held on 18th December, 2015, has approved that the health facilities should be created not based on the present IP population but on the basis of projected population of the IP after a period of three years for dispensaries and five years for hospitals and also keeping in view the geographical necessity.

Further, ESI Corporation, in its 177th meeting held on 19.02.2019, has given in principle approval for up gradation of ESI dispensaries in to 30 bedded hospitals across the country.

Such 30 bedded ESI hospitals provide curtailed medical care services to the 20,000 IP populations in a plain area or 15,000 IP in North East region/ hilly area.

Alternative livelihood for beedi workers

2671. SHRI DEREK O'BRIEN: SHRI SANJAY SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: